

special thrust on rural population :

(i) Mahatma Gandhi Gramoday Vishwavidyala, Chittrakoot (M.P.).

(ii) Gandhigram Rural Institute, Tamil Nadu (Deemed to be University). 13 Universities are located in predominantly tribal areas.

(f) None.

Primary Schools

1288. SHRI AJOY MUKHOPADHYAY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of primary schools and teachers needed to cope with the rise in population in the country;

(b) the target fixed in this regard during the Eighth Five Year Plan and the achievements made thereunder; and

(c) the target fixed for the Ninth Plan in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The National Policy on Education 1986 and its Programme of Action as modified in 1992 provided that State Governments will ensure that all habitation with a population of 300 (200 in the case of tribal, hilly and desert areas) will be provided a primary school. Targets are not fixed on the basis of rise in population.

[Translation]

Condition of National Highway-7 between Mangavan and Hanumana

1289. SHRI CHANDRAMANI TRIPATHI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the road between Mangavan and Hanumana on National Highway No. 7 is totally damaged and is no more motorable;

(b) if so, the reasons therefor;

(c) the details of the proposal formulated for its reconstruction; and

(d) the details of funds allocated for the repair of the said segment of the road?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) No, Sir.

(b) and (c) Do not arise.

(d) Fund for repair and maintenance are allocated for the entire National Highway Net-work in the state and not segment wise.

[English]

Hydro Electric Project in Kerala

1290. SHRI VARKALA RADHAKRISHNAN : Will the Minister of POWER be pleased to state :

(a) whether any Hydro Electric Project in Kerala is pending with the Government for sanction; and

(b) if so, the reasons therefor and the total hydro power generation likely to be generated from the said project?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) Adirapally Hydro-electric Project (2 x 80 MW) and Puyankutty Stage-I Hydro-electric Project (2 x 120 MW) have been accorded techno-economic clearance by Central Electricity Authority (CEA). However, these projects are awaiting investment approval and forest clearance respectively. In addition, the following projects have been returned by CEA to the State Government/Project authorities for re-submission after attending to the observations.

S. No.	Name of the Project	Likely Annual Energy Generation (Gwh)
1.	Kerala Bhavani (3 x 50 MW)	420
2.	Mananthwady MPP (4 x 60 MW)	817
3.	Pambar (2 x 15 MW)	168
4.	Kuttiyadi Augmentation (2 x 50 MW)	213
5.	Pandiar Punnappuzha (2 x 35 MW)	262
6.	Barapole (2x3 + 2x1.5 MW)	26
7.	Pullivasal Rehabilitation (3 x 20 MW)	279
8.	Karapara - Kuriarkutty MPP (2 x 12 + 3x20 MW)	240

Religious Courts

1291. SHRI ANNASHEB M.K. PATIL :

DR. ULHAS VASUDEO PATIL :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government are aware that